NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 13/(MAH)/2016 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2017

NAME OF THE PARTIES: M/s. Infrastructure Leasing & Financial Services Ltd. V/s.

M/s. Dighi Port Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 59, 241, 242 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

23 Areez Gazdar Advocate

1/6 Newton Legal
for Petitioner

23 RRG & Associates
for R-1 Secretary

Advocate

Adv

Order CP No.13/59,241-242/NCLT/MB/MAH/2016

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The Petitioner side and the Respondent side are present. For the parties reported that compromise talks are in progress, at their request, list this matter for hearing on 16.2.2017.

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)

Sd/-

V. NALLASENAPATHY Member (Technical)